

**THE HIGH COURT OF MANIPUR  
AT IMPHAL**

Dated: 15<sup>th</sup> May, 2018

**Subject: - Award of Contract**

No. 1/45/2018-MASLSA/212 In response to the e-Tender No. 1/45/2018-MASLSA dated 16<sup>th</sup> March, 2018 for supply, testing and maintenance of Desktop Computers for the Manipur State Legal Services Authority, financial bids have been opened.

Financial bids for the two technically qualified bidders namely M/s Eastern Technology Group, Guwahati and M/s Sanmati Traders, Imphal, have been opened and it is found that the price quoted by M/s Sanmati Traders, Imphal is lower.

Accordingly after detailed scrutiny, the contract is awarded to the "M/s Sanmati Traders", Imphal.

**Sd/-**

Secretary, E-tender Committee  
High Court of Manipur